Compensation awarded to road accident victims in Uttar Pradesh

*480. SHRI RAJNATH SINGH: SHRIMATI MALTI SHARMA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of cases of compensation to the road accident victims awarded under the Motor Vehicle Act against the Uttar Pradesh State Road Transport Corporation, Lucknow, by the various courts during the last two financial years;

(b) the number of awards which have been honoured so far;

(c) the number of awards which have not yet been settled;

(d) the number of awards against which the Corporation have filed appeal in the Allahabad High Court; and

(e) the reasons therefor?

THE MINISTER OF SURFACE TRANS-PORT (SHRI T. G. VENKATRAMAN): (a) and (b) As reported by the U.P. Government, 1544 cases of compensation were awarded against Uttar Pradesh State Road Transport Corporation during the last two financial years of which 1322 compensation awards have been honoured.

(c) to (e) 212 awards have not been setled. The Corporation has filed appeals against these awards on the ground that laws and facts were interpreted wrongly and compensation determined arbitrarily.

Projects to be taken up under NHPP in Andhra Pradesh

3021. SHRIMATI RENUKA CHOWDHURY: Will the Minister of WATER RESOURCES be pleased to state:

(a) me details of the projects to be taken up in Andhra Pradesh under the National Hydrology Project Programme Proposed to be taken up with world Bank; and

(b) the target for completion of the projects?

THE MINISTER OF WATER RE-SOURCES (SHRI JANESHWAR MISHRA): (a) Under the National Hydrology Project (renamed as Hydrology Project), the details of the Projects/programmes proposed to be taken up with World Bank assistance in Andhra Pradesh are as under:

- (i) Improvements to the observation systems;
- (ii) Establishment of interactive computerised data banks and interbank and inter-bank communication systems;
- (iii) Improvements- in reservoir instrumentation and management;
- (iv) Improvements in the monitoring of return flows from selected irrigated command areas;
- (v) Real time water resources management by extending the flood warnings/ forecasting system by supplementing five existing wireless stations which have been installed for flood management by 20 additional stations;
- (vi) Institutional strengthening activities;
- (vii) Procurement of equipment and material.

(b) These activities are proposed to be completed in a period of six years with the credit closing date of the Project as December 31, 2001.

Controlling Naxalism

3022. SHRI SURINDER KUMAR SINGLA: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Naxal-related violence deaths taken place in the country during the last three years; year-wise, alongwith the classification like Police deaths, Naxal eaths, civilian deaths;

(b) die steps being taken to control Naxal violence;

(c) whether it is a fact that good officers are refusing to get posted in Naxal areas and only those under punishment posting go there;

(d) me steps taken to give incentive for such posting of Police Officers; and